

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 11.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.84/7/HDB/2020
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Indian Overseas Bank
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

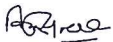
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through video conference.
2. Mr. Harinath Rao, counsel for the Petitioner and Mr. S. Niranjan Reddy, Senior counsel for the Corporate Debtor appeared through video conference.
3. Senior counsel for the Respondent stated that they filed a memo on 17.11.2020, inter-alia stating that there is an order of Hon'ble High Court of Telangana in relation to this matter.
4. Counsel for the Financial Creditor/Petitioner is directed to file reply to the said memo and furnish copy of the same to the other side on next date of hearing.
5. Put up the matter on 24.12.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL